

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. No. 1083 of 2025

In

Company Appeal (AT) (Insolvency) No. 148 of 2025

IN THE MATTER OF:

Gateway Investment Management Services Ltd.

...Appellant

Versus

ASC Insolvency Services LLP & Ors.

...Respondents

Present:

For Appellant : Mr. Krishnendu Datta, Sr. Advocate with Mr. Milan Singh Negi, Mr. Nikhil Kumar Jha and Ms. Aakriti Gupta, Advocates

For Respondent : Mr. Ramji Srinivasan, Sr. Advocate with Mr. Arijit Mazumdar and Ms. Akansha Kaushik, Advocates for R-5/SRA.
Mr. Abhishek Anand and Ms. Aditi Sinha, Advocates for R-2.
Mr. Vivek Sibal, Sr. Advocate with Ms. Rashmi Raj, Mr. Abhishek Periwal and Ms. Kiran Bisht, Advocates for R1/RP.

With

Company Appeal (AT) (Insolvency) No. 179 of 2025

&

I.A. No. 717 of 2025

IN THE MATTER OF:

Alchemist Asset Reconstruction Company Ltd.

...Appellant

Versus

ASC Insolvency Services LLP & Ors.

...Respondents

Present:

For Appellant : Mr. Abhijeet Sinha, Sr. Advocate with Mr. Vaibhav Mishra and Ms. Shankari Mishra, Advocates

For Respondent : Mr. Ramji Srinivasan, Sr. Advocate with Mr. Arijit Mazumdar and Ms. Akansha Kaushik, Advocates for R2.

Mr. Abhishek Anand and Ms. Aditi Sinha, Advocates for R-3.

Mr. Vivek Sibal, Sr. Advocate with Ms. Rashmi Raj, Mr. Abhishek Periwal and Ms. Kiran Bisht, Advocates for R1/RP

O R D E R
(Hybrid Mode)

18.03.2025 As prayed, list on **19.03.2025**.

Interim Order to continue.

[Justice Ashok Bhushan]
Chairperson

[Barun Mitra]
Member (Technical)

[Arun Baroka]
Member (Technical)

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